कि इस दृष्टि से सरकार ने कौन से कदम उठाने की बात तय की है ?

श्री सतीश अग्रवाल : जनता पार्टी ने जो इस सम्बन्ध में निर्णय लिया है उस पर सरकार को निर्णय लेना है और जब सरकार का निर्णय हो जाएगा उसके बाद उसकी घोषणा सदन में मैं कर दूंगा ।

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): The hon. Member wants to know what steps are being taken in regard to various proposals made in the Janata party economic policy statement. Naturally that statement will be given full consideration by the government, including this particular point about what reduction shall be made in fertilizer. I think that in the statement it is stated that even if it is to be abolished it is progressively over a period of time. These matters will be given full consideration and in due course we shall inform the House of what we have decided.

SHRI V. ARUNACHALAM: The Tamilnadu Government has granted some concession in the price of fertilisers and pesticides to the farmers of cyclone hit areas. In addition to that, as a gesture on the part of this Government, will this government come forward to reduce the price of fertilisers and pesticides by about 25 per cent to the farmers of cyclone hit areas for this year at least?

SHRI SATISH AGRAWAL: The fixation of prices is not being done by the Finance Ministry.

MR. SPEAKER: His question is, are you going to give any concession to Tamil Nadu and Andhra?

SHRI H. M. PATEL: I have already said that these things are going to be considered as to what assistance is needed to those who are affected in any serious way by any calamity. These points will also be given fullest consideration and whatever concessions are necessary, they will be given.

डा० रामजी सिंह : अभी वित्त मन्त्री ने जो कहा है कि जनता पार्टी ने जो इस सम्बन्ध में नीति बनाई है,उस पर विधिवत् विचार करेंगे, "इन डयू कोर्स" जो आपने कहा है, तो कार्यक्रम में क्या आप कह सकते हैं कि कब तक इस पर निर्णय ले सकेंगे ?

SHRI H. M. PATEL: I regret I cannot give the exact date, etc. now. But I can assure him that we are trying to take decision as quickly as possible.

Loss suffered by S.T.C. due to non-supply of salt to Bangladesh

*246. SHRI M. A. HANNAN AL-HAJ: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether S.T.C. entered into an agreement with Bangladesh for supply of salt to Bangladesh;

(b) if so, whether S.T.C. did not supply the salt and asked the private parties to supply the same;

(c) if so, the reasons therefor and losses S.T.C. has to suffer for non-supply of the salt by itself; and

(d) what was the exact quantity to be supplied and what quantity has since been supplied and the reason for not supplying the balance?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BAIG) (a) Yes, Sir.

(b) to (d). S. T. C. had entered into a contract on 25-7-1977 with the Government of Bangladesh for supply of 50,000 tonnes of salt to that country during 1977-78. On account of non-

availability of export surplus due to fall in production during the current year subsequent ban imposed by Government on the export of salt, S.T.C. could not make any supplies and invoked force-majeure clause in the contract. The question of asking any private party to supply salt on its behalf or suffering any loss on this account therefore, does not arise.

श्री एम० ए० हनान अलहाज : अध्यक्ष महोदय, मै यह जानना चाहता हू कि एम० टी० सी० ने 7 डालर से लेकर 12 डालर तक के कन्ट्रैक्ट पर साइन किया है, लेकिन 13 डालर का जो कन्ट्रैक्ट था, उस पर साइन क्यों नही किया ?

एम० टी० सी० की मार्फत इजमा जो एक्सपोर्ट करते हैं, क्या उसमें उनको 1 परसेंट कमीशन मिलना है और जो इजमा के मेम्बर नही है, उनके माध्यम से एक्सपोर्ट करने पर 5 परसेंट कमीशन मिलता है ? इजमा वालों के पास एक्सपोर्ट के लिये कोई रुकावट नही है जबकि नान-मेम्बर्स पर 1 हजार टन की रोक है, उससे ज्यादा वह सप्लाई नही कर सकते है, क्या यह बात सही है ?

श्री आरिफ बेग : जहा तक एम० टी० सी० के बाहर एक्सपोर्ट करने का ताल्लुक है, एम० टी० सी० अपने आप एक्सपोर्ट करती है, या जो पार्टियां एम० टी० सी० के माध्यम से अपना सामान बाहर भेजती है, उस पर एम० टी० सी० को 5 परसेंट कमीशन मिलता है ।

श्री एम० ए० हनान अलहाज : 5 परसेंट तो नही मिलता है, 1 परसेंट ही मिलता है । जो नान-मेम्बर्स है उनके माध्यम से एक्सपोर्ट करने पर 5 परसेंट मिलता है । नान-मेम्बर्स को एक्सपोर्ट न करने देने की वजह से 4 परसेंट का घाटा सरकार को पड जाता है ।

7 से 12 डालर के कन्ट्रैक्ट पर जो साइन किये गये यह क्यों हुए ? इसमें सरकार को कितनी फारेन एक्सचेंज का घाटा हुआ ?

श्री आरिफ बेग : इसका सवाल से ताल्लुक नही है ।

श्री हुकम चन्द कछवाय : माननीय मन्त्री जी ने बताया कि उत्पादन कम होने के कारण हम सप्लाई ठीक से नही कर सके, क्या यह बात सही है कि नमक पर आपने इतनी ड्यूटी लगा दी है, जिसके कारण उत्पादन-कर्ताओं को काफी कठिनाई है ? इसके बारे में उन्होंने जो ज्ञापन सरकार को दिये हैं, क्या उन पर सरकार ने कोई ध्यान नही दिया है ?

क्या यह भी सही है कि एम० टी० सी० के द्वारा जो अन्य देशों को माल भेजा जाता है उसमें प्राय घाटा ही होता है, जबकि प्राइवेट लोगों को ऐसा करने पर मुनाफा ही होता है ? क्या इसकी कोई जाच की गई है कि सरकार को घाटा क्यों होता है और प्राइवेट लोगों को मुनाफा क्यों होता है ?

आपके द्वारा एक्साइज ड्यूटी लगाने से नमक का जो उत्पादन कम हुआ है, क्या आप इस पर विचार करेंगे ?

श्री आरिफ बेग मै माननीय सदस्य को यह सूचना देना चाहता हू कि नमक पर कोई एक्साइज ड्यूटी नही है ।

श्री हुकम चन्द कछवाय : यह गलत बात है—आपने अन्य प्रकार की ड्यूटी लगाई है, टैक्स लगाया है—क्या आप इससे इन्कार कर सकते है ? अध्यक्ष महोदय, मेरे प्रश्न का उत्तर नही आया है, मुझे उत्तर दिलाइये । आप जो व्यापार करते हैं—उसमें घाटा होता है, जबकि प्राइवेट व्यापारी व्यापार करते हैं तो उसमे मुनाफा होता है—इसका क्या कारण है ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन धारिया): नमक पर गवर्नमेंट की तरफ़ से कोई एक्साइज ड्यूटी नही है । डवलपमेंट सैस है, लेकिन वह बहुत मामूली है । ऐसा होता है कि नमक का उत्पादन

ज्यादा होना या कम होना बारिश पर निर्भर है। अगर ज्यादा बारिश होती है तो नमक का उत्पादन कम होता है, अगर कम बारिश होती है तो नमक का उत्पादन ज्यादा होता है ज्यादा बारिश होने से नमक बह जाता है।

माननीय सदस्य ने दूसरा सवाल यह पूछा है कि एस० टी० सी० में घाटा क्यों होता है? यह बात सही नहीं है, शायद आपने देखा होगा कि एस० टी० सी० को अच्छी रीति से मुनाफ़ा होता है। एस० टी० सी० की नीति यह रहती है कि हमारे मुल्क में जो आवश्यक वस्तुएं है, वे अच्छी रीति से मिले, उचित दाम पर मिले--इसमें एस० टी० सी० खुद कुछ घाटा उठा लेती है।

SHRI C. N. VISVANATHAN: The Minister says in his reply, "on account of non-availability of export surplus due to fall in production during the current year...." etc. May I konw whether the government has taken any concrete step to improve the availabality of salt? In Tamilnadu we are producing a lot of salt in Tuticorin, Kovalam and other areas, but the STC is no interested in purchasing it. For salt production, no big factories are necessary—Small people can produce salt in the coastal areas, as is being done in Tamilnadu. Even though the governments of Shri Lanka Malaysia and Singapore like to buy salt from India the STC in Tamilnadu is not functioning up to the mark and is not taking steps to purchase salt in Tamil Nadu for export. In stead of taking steps to improve salt production, the government has unnecessarily banned export of salt. May I know what steps the government is taking in this regard?

SHRI ARIF BEG: My ministry is not concerned with the production of salt. Therefore, the question does not arise. (*Interruptions*).

SHRI C. N. VISVANATHAN: Let the Cabinet minister reply.

SHRI MOHAN DHARIA: The Ministers of State have recently taken charge and if we give them some opportunity, it will be possible for them to get accustomed to answering questions. If the hon. members are not satisfied, I shall intervene. Salt production is no doubt the responsibility of the Industry Ministry, but we reply here on behalf of the government as a whole. Last year, it was expected that salt production will be of the order of nearly 60 lakh tonnes, but unfortunately it came down to about 45 lakhs tonnes.

And that was the difficulty. There was a complaint right from the Chief Minister of West Bengal that the prices of salt were going higher and in that context, as we have already decleared in this House that we do want exports, but not at the cost of our domestic consumers and it is in this context we have to take the decision, but by any chance if there is additional salt which could be exported, I shall be only happy to export the salt.

SHRI C.N. VISVANATHAN: I never asked about West Bengal.

MR. SPEAKER: No, he wants to answer your question: "Why you have not taken steps to increase production?"

SHRI C.N. VISVANATHAN: The Minister said that prices of salt in West Bengal were raised. But what about Tamil Nadu? We are producing tonnes together.

MR. SPEAKER: He said that Tamil Nadu is a part of India.

SHRI MOHAN DHARIA: My hon. friend will please realise that Tamil Nadu is a part of the country and when I said 45 lakhs of metric tonnes, I meant production of the whole of the country and when I said about the demand of the consumers, it is for the whole of the country. So, in some parts there may be more production and in other parts there may be less production but ultimately we have to

take care of the country. But I can assure my friend that if there is any possibility of having the distress sale, they can bring to my notice. Immediately we shall make certain arrangements.

SHRI VAYALAR RAVI: It is not a question of salt production. But what I say is that all trade in salt carried on by STC is only with the Bangladesh Government. May I know from the hon. Minister whether he reviews this policy because in Bangaladesh the private trade is flourishing and because the export and import of that country is through the private trade only. Our trade is suffering because we are carrying on our trade in regard to certain items only through the STC. Do you propose to reconsider this proposal of carrying on the entire trade through STC or through private parties?

SHRI MOHAN DHARIA: So far as salt is concerned, it is both through STC and also through private traders. It so happened that until 2-9-1977 an export of about 2.36 lakhs tonnes had taken place entirely by private exporters and the outstanding contracts involved amounted to 3.73 lakhs of tonnes. Here, my hon. freind wants that the whole thing should be canalised. It all depends from item to item. The decisions are taken having regard to the interests of the country as such and if at all we feel that in the interests of the country a particular item should be canalised, we shall not hesitate in canalising that.

श्री राम कंवार बेरवा : अध्यक्ष महोदय, बंगला देश के साथ जो नमक के मामले मे समझौता हुआ था, उसकी पूर्ति भारत सरकार नहीं कर सकी है क्योंकि उत्पादन कम हुआ है । मेरे निर्वाचन क्षेत्र में सांभर झील है और उसमें काफ़ी मात्रा में नमक मिलता था लेकिन अब वहां पर तकरीबन तीन, चार हजार मजदूर बेकार हो गये हैं । जनता सरकार ने 10 साल में सभी को रोजगार देने की बात अपने घोषणा पत्र में कही है और बार-बार इस हाउस में भी इस बात को कहा है । कुछ कठिनाइयों की वजह से नमक का उत्पादन बिल्कुल समाप्त हो गया है । मैं मंत्री महोदय से जानना चाहता हूं कि क्या उन्होंने उद्योग मंत्रालय से इस बारे में कोई सलाह मशविरा किया है और अगर किया है तो उसके क्या परिणाम निकले हैं और उसमें क्या प्रगति हुई है ।

श्री मोहन धारिया : उद्योग मंत्रालय से हमारा हर समय सम्बन्ध रहता है और एक्सपोर्ट और इम्पोर्ट के बारे मे भी उनसे बातचीत करते हैं । नमक का उत्पादन कैसे बढ़ाया जाए, इसके लिए भी उद्योग मंत्रालय काफी प्रयत्न कर रहा है ।

Basis on which Hotels are Star-Categorised

*247 SHRI MANORANJAN BHAKTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the basis on which hotels are star-categorised at present;

(b) the number and names of hotels of different star-categories in the country; and

(c) whether Government propose to change the present criteria of classification of hotels into different star-categories and if so full details thereof and the action taken so far?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) क्योंकि होटलों के वर्गीकरण के लिए जिन मानदण्डों का अनुसरण चार वर्ष पहले तक किया जा रहा था, वह अब पुराने पड़ चुके हैं, इसलिये इस समय उनका पुनरीक्षण किया जा रहा है ।